

## Annexure – 7

Name of the corporate debtor: M K S Oil Private Limited ; Date of commencement of CIRP: 09/12/2019; List of creditors as on: 16/03/2021

Sr. No No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of continge nt claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verificati on	Remarks, if any
	Depart ment	Gover nment	Identifi cation No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarante e	Whether related party?	% of voting share in CoC, if applicable					
1	Excise and Taxation	Excise and Taxation	Ward 5 Kurukshet ra	01-09-2020	18393355		VAT			No	No				18393355	Department has raised claim amount. As application has been filed with Hon'ble NCLT for liquidation. Requested Department to file fresh claim with liquidator once appointed

Sd/-

Abhimanyu Mittal

Resolution Professional of

M.K.S Oil Pvt Ltd

IP Registration Number: IBBI/IPA-001/IP-P01870/2019-20/12893

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